## M/S. AGARWAL STEEL STRUCTURES (INDIA) PRIVATE LIMITED LIST OF CLAIMS AS ON 17-05-2021

100 000		6,72,93,643	12,20,04,785	38,52,77,221	IOIGI	Control of the Control		Grand Local		
		26,50,84,958		20,41,/8,69/				Grand Total		
		2000	00000	76 41 70 607				Total (OCs)		
NA	1,51,338 Claim made upto 31-01-2021. Restricted upto 18-01- N 2021, as per norms.	1,51,338	9,06,261	10,57,599	Mail and Hard Copy	Form B	B.SAMMAIAH SR.   F ACCOUNTS OFFICER,MBNR		06-04-2021 TSSPDCL	00
NA	15,79,92,158 Time barrted Debt and proof not submitted as per provisions of the code and also proof that the claim is made within limited period.Claim is also disputed by Coporate debtor. Hence Rejected.	15,79,92,158	0	15,79,92,158	Mail and Hard Copy	Form B	MEHER F	KLIMITED	09-04-2021 & 16-04- 2021	
NA		3,78,35,297 Do as above	0	3,78,35,297	Hard copy		MANDA BALREDDY Form B	02-02-2021 BHARANI COMMODITIES PRIVARTE LIMITED	02-02-2021	6
A		5,76,41,422 Do as above	0	5,76,41,422	Hard copy	Form B	Mandava F Balramakrishnaiah	02-02-2021 EBCBEARINGS (INDIA) LIMITED	02-02-2021	5
NA	2,04,118 Do as above	2,04,118	0	2,04,118	Hard Copy	Form B	J. Sreedhar Reddy	01-02-2021 Hyderabad Steels	01-02-2021	4
NA	94,48,103 Proof of claim not submitted by the applicant as per provisions of the code. Reminder also given By IRP on 11-02-2021 informing them to submit their proof claim as per the provisions of the code, within 10 failing which their claim is deemed to be rejected without further intimation. Inspite of the above the Claimant has not submitted their claim inspite of lapse of 90 days mandatory period for submission of claims under regulation 12(2) which expired on 18-04-2021. Hence Rejected.	94,48,103	0	94,48,103	Hard Copy	Form B	Shaik Jelani Basha	28-01-2021 RNJ COMMODITIES PRIVATE LIMITED	28-01-2021	ω
MOLUUL			, , , , , , , , , , , ,					Operational Creditors		
100.00		-	12,10,98,524	12,10,98,524				Total ( FCs)		
10.00%	Unsecured Financial Creditor	0	1,21,09,933	1,21,09,933	Through email & hard copy	FORM C	Ravinder Reddy Sama	01-02-2021 M/s. Aryan Strutural solutions Private Limited	01-02-2021	2
90.00%	0 Equitable mortgage of Land ameasuring Ac14-02 gts situated at Sy. No. 498, 507, 508, 509 and 510 together with Buildings constructed thereon and hypothecation of Machinery equipment etc.,		10,89,88,591	10,89,88,591	Through email and hard copy	Form C		TATE	04-02-2021	) <u>1</u>
211010 /0								Financial Creditors		
Voting	Security / remakrs	AMT NOT ADMITTED	ADMITTED	AMT CLAIMED	Mode	Type of form submitted	Authorised representative, Sri	Party name	Date	S.No



PROFESSIONAL IBBI/IPA-001/IP-P00967/2017-KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION amelyced

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